## **Annexure -C**

(Certificate of identification by Bank on the letter head of the bank under sub-rule (4) of rule 114 of the Income-tax Rules, 1962)

(Affix same photograph as affixed on PAN application form)

(To be attested by issuing authority with his/her signature & rubber stamp appearing half on the photograph and half on the certificate)

This is to certify that Sh./Smt/Kum	son/daughter of
whose photograph is attested	above is holding an account having
account number with this branch of the ba	ank.
Details of the Individual issuing the certificate	
Full Name:	
Designation:	
PAN of the Individual:	
Office address with location:	
Telephone:	(Signature)
Mobile:	Office Seal
Date:	
Place:	